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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.556/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th February 2018, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Rina Paul & Anr-Versus-Sree Kamal Hari Cine Pvt.Ltd. | | |
| Under Section | 97 (1) | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. MR. NIRMALYA DASGUPTA, Adv. } Petitioner
2. MR. J. PATNAIK, P.C.S. }

1. MR. DIBANATH DEY, Adv. Respondent

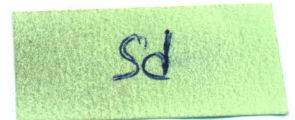

13/02/18
Adv. S. L. Dey

ORDER

Ld. Counsel for the petitioner and the respondent is present.

Ld. Pr. CS appearing for the petitioner has filed affidavit of service showing service of notice to the Regional Director and the Registrar of Companies for their report. Awaiting report.

List it on 22/03/2018.



(Jinan K.R.)
Member (J)